

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr
v.
Earth Iconoic Infrastructures Pvt Ltd

.... Petitioner/Applicant

.... Respondent

Order Under Section 7 of (IBC) in liq.

Order delivered on 08.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr Rakesh Kumar & Ms Preeti Kashyap,
Advocates.

ORDER

IA-2775/2021:-

Order reserved.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)